•ntries in the books relate. Government are *not*, therefore, concerned with the matter.]

## सिराजुद्दीन केस में अन्तर्गस्त व्यक्ति

म०४. श्री गिरिराज किशोर त्यूर: क्या गह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार सिराजुद्दीन केस में अन्तर्ग्रस्त व्यक्तियों के नामों को प्रकाणित करने का विचार रखती है; और
- (i) ife ^t, <ft Jr ^m w ^F sr^ftra' fftr ?ffa: 2rf~<? ^ art ?\*?% w ^rw | ?

## t [PERSONS INVOLVED IN SERAJTIDDIN CASE

- 804. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to publish the names of the persons Involved in the Serajuddin case; and
- (b) if so, by when they will be published and if not, the reason therefor?]

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री जयसुखलाल हाथी) : (क) श्रीर (ख) : क्यों कि न्यायालयों की कार्यवाहियों सार्वजितक होती हैं, जिन लोगों पर न्यायालयों में मुकदमे चल ये जा रहे हैं उन सभी के नाम पहिले ही म लूम हैं। जिन सरकारी नौकरों को विभागीय कार्यवाहियों के फलस्वरूप नौकरी से हट या जायेगा या पदच्युत किया जायेगा उनके नाम सरकार द्वारा प्रकाशित किये जायेंगे, परन्तु यह सार्वजितक हित में नहीं है कि सरकारी नौकरों या दूसरे व्यक्तियों के नाम प्रकार कारी नौकरों या दूसरे व्यक्तियों के नाम प्रकारित कर दिए जायें जब कि पूछ—ताछ जारी है श्रीर यह नहीं मालूम है कि उस पूछताछ का क्या परिणाम होगा।

t[THE MINISTER OF STATE IN XH»
MINISTRY OF HOME AFFAIRS (SHRI
JAISUKHLAL HATHI): (a) and (b) As court
proceedings are public, the names of all those
who are being prosecuted in courts of law are
already known. The names of such
Government servants as may be removed or
dismissed from service as a result of
departmental proceedings will be published by
Government, but it is not in the public interest
that names of Government servants or other
persons should be made public while inquiries
are going on and ii is not known what the
result of the inquiries would be.]

## NOTING AND DRAFTING IN HINDI

805. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry of Home Affairs correspond with any of the States entirely in Hindi;
- (b) whether any noting is done in Hindi in the Ministry;
- (c) what is the monthly average of Hindi letters received in the Ministry; and
- (d) what is the present strength of the Hindi section of Ministry of Home Affairs?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No.

- (b) Yes.
- (c) About 1052.
- (d) There is no Hindi Section as such in the Home Ministry. Notir-g in Hindi has been introduced in seven selected Sections. In the other sections also, Hindi-knowing personnel are expected to prepare draft replies to Parliament Questions etc. in Hindi, but where necessary, the Parliament Section provides assistance in this work.